

**ALL INDIA INSTITUTE OF MEDICAL SCIENCES**  
**Ansari Nagar, New Delhi-110029**

Dated: 31-08-2023

To  
**Registrar General**  
**The National Green Tribunal**

Respected Sir,

Subject: **Action Taken Report in compliance with the Order dated 03/07/2023 passed in Original Application No. 202/2023 (I.A. No. 475/2023) Gaurav Sharma Applicant Versus Govt. of NCT of Delhi & Ors. Respondent(s)**

Reference subject matter noted above and email regarding submission of the compliance report, various meetings were held with all the concerned stakeholders and decisions definitive actions were finalized.

The following reports / documents are hereby submitted:

1. Environment Management Plan
2. Minutes of the meetings held
3. Detailed action taken reports

Submitted for kind perusal, please.

Thanking You

Yours Sincerely



Dr. Abdul Hakim Choudhary  
Associate Professor of Hospital Administration  
Nodal Officer, AIIMS, New Delhi

ALL INDIA INSTITUTE OF MEDICAL SCIENCES  
Ansari Nagar, New Delhi-110029

To  
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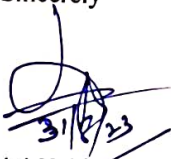
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**ALL INDIA INSTITUTE OF MEDICAL SCIENCES**  
**ANSARI NAGAR, NEW DELHI-110029**  
 (Department of Security)

Dated: 30<sup>th</sup> Aug 2023

**Subject: - Compliance report of Minutes of the Meeting on 29-08-2023.**

This has reference of Minutes dated 29-08-2023 on the subject cited above.

In this regard, the point wise compliance pertaining to security and fire department are as under:-

Action & Responsibilities	Budget Required	Timelines
<b>Air Quality monitoring &amp; GRAP:-</b> When Air quality index exceeds the laid down parameters within 500 meters of the boundaries of AIIMS, regulatory measures will be taken in the light of "Grade Response Action Plan" (GRAP)		It does not relate to Security Department.
AIIMS has a one patient one attendant policy in place. There is no evidence/instances of open defecation.		QRT had deployed to check and entry one attendant with one patient. Necessary direction has already given to the concerned staff.
Traffic Management inside AIIMS:-		
(i) Traffic movement is being managed at entry and exit gate		Traffic movement is managed regularly by the security staff at entry and exit gate.
(ii) AIIMS will deploy a Quick Response Team (QRT) to ensure removal/towing of unauthorized vehicle parked within the campus.		QRT had already been deployed to check the unauthorized vehicles, if any found towed by

		crane.
Security is regularly patrolling and clearing all the vehicles parked at undesignated places in order to control the vehicular congestion across AIIMS.		QRT has already deployed to check unauthorized vehicles all the entry gates.
<b>Parking of vehicles, taxis and auto rickshaws at undesignated places inside AIIMS:-</b> The Security Department regularly clears all internal roads to avoid congestion by ensuring all vehicles are parked in designated parking areas only. Provisioning of valet parking facility is being explored. AIIMS shall start Valet Parking on pilot basis in New RAK OPD , RPC and AIIMS emergency.		The direction has been noted for compliances and instruction given to the security staff.
<b>Increase in the number of vehicular traffic entering AIIMS:-</b>		
(i) To regulate unauthorized entry of vehicles, the security will allow only those vehicles with verifies stickers.		The direction has been noted for compliances and instruction given to the security staff.
(ii) RFID enabled tags for in-house vehicles will be installed soon at various entry points.		The point does not relate to security department.
(iii) AIIMS is in process of extending the shuttle services to various major alighting points of public transport such as bus stops and metro stations.		The point does not relate to security department.
<b>Nature of Vehicles:-</b>		
(i) As a long term measures, AIIMS also plans to ban all petrol and diesel vehicles within the campus in near future, except for		This is a policy matter. The decision will be taken by the competent authority.

emergency and patient transportation.		
(ii) Procurement of 200 electric vehicles for transportation of staff and patients, AIIMS will procure 200 electric vehicles for transportation of staff and patients in a phased manner.		The point does not relate to security department.
<b>System of entry and exit of vehicles from designated gates:-</b>		
(i) Feasibility may be explored for Gate No.-01 of AIIMS to be exclusively used for entry on pilot basis.		This is a policy matter. The decision will be taken by the competent authority.
(ii) A graded plan for installation of boom barriers and progressive directional traffic will to be developed.		The point does not relate to security department.
(iii) Both the lane of exit gate of gate no.02, are being opened during peak hours to avoid vehicular congestion.		Both the gate is opened to exit the traffic during peak hours.

Submitted for kind information please.

  
J.S.Chandel  
Security Officer

**Dr. Abdul H. Choudhary,**  
**APHA, (Nodal Officer)**

Dated 30 08 2023

AIIMS, New Delhi  
(ESD, Horticulture)

**Subject: Action Taken Report**

**1. Plantation and Landscaping:**


- (i) Plantation : Completed with more than 1000 trees have been planted.
- (ii) Potted plants : Completed with more than 2000 potted plants
- (iii) Climbers : Budget estimate is submitted for A/A & E/S.
- (iv) Vertical Garden : Budget estimate is submitted for A/A & E/S.
- (v) Landscaping : (a) completed at newly developed Clinical Blocks in Masjid  
Moth Campus.
- (b) Budget estimate is already submitted for A/A & E/S for the  
Development of Parks at I & G type flats in Eastern Residential  
Campus.

**2. Traffic Movement :**

- (i) Segregation of Personal traffic movement is completed by providing Chaining with poles along Road side foot paths.
- (ii) Budget estimate for RFID Boom barrier will be provided within 4 months period.

EE(civil-II)

  
2/10

  
AE(civil)

ALL INDIA INSTITUTE OF MEDICAL SCIENCES  
ANSARI NAGAR, NEW DELHI-110029.  
(Engineering Services Department)

No. Engg/EE(E)-I/2023-24

Dated: 30.08.23

**Subject: Action taken report regarding D.G sets installed at various locations of AIIMS, New Delhi.**

1. D.G sets in AIIMS, New Delhi complies all the CPCB regulatory norms.
2. Retrofitted Emission Control Device (RECD) as per latest direction of CPCB/ DPCC for D.G sets above 125 KW to less than 800 KW is under the process of estimation and being installed & approximate budget will be 3.0 cr.

  
30/8/23  
PRADEEP KUMAR

Executive Engineer (E)-I

AIIMS ESD, ND

DT: 30/8/23

SUB:- Environment Management plan AIIMS, ND.

**ATR for HVAC with HEPA Filters**

The following necessary arrangement is already provided in the HVAC system of the hospital inside the building to maintain the IAQ etc.

- The Pre-filter, Microvee filter & Hepa filters are used as per NABH guidelines like OT,ICU,OPD &Ward area of the inside building etc

The following details of the filter etc.

- 1) HEPA filter – having efficiency 99.97% down to 0.3-micron particle etc.
- 2) FINE filter - having efficiency 95.00% down to 5-micron particle etc.
- 3) PRE filter - having efficiency 90.00% down to 10-micron particle etc.

Submitted for your information please.

*for*  
*my*  
*JRC/2023*  
*30/8/23*  
AE(A/C&R)

*30/8/23*  
EE(A/C&R)

✓  
Dr. Abdul Hakeem  
Hospital Administration  
AIIMS, N.D.

**ALL INDIA INSTITUTE OF MEDICAL SCIENCES  
ANSARI NAGAR, NEW DELHI**

F.No. PMU/26/2023-24

Dated- 30.08.2023

To,

Dr. Abdul Hakeem Chaudhary  
Associate Prof., Deptt. Of Hospital Admin  
AIIMS, New Delhi

**Sub- Information regarding Multilevel Car Parking (MLCP) proposed in AIIMS Master Plan**

Dear Sir,

The information sought by your kind office regarding proposed MLCP in AIIMS Masterplan, their capacity, timelines and budgetary requirements is mentioned below;


Details of MLCP proposed in AIIMS Masterplan

S.No.	Building Name	Location	Capacity (Estimated Car Space)	Timelines
1.	South MLCP	Near Gate 3 of AIIMS	545	South MLCP is proposed in phase 1 of Master Plan- 55 months from the date of budgetary approval
2.	North MLCP	Near Gate 6 of AIIMS	335	North MLCP is proposed in phase 2 of Master Plan- 78 months from the date of budgetary approval

The estimated construction cost of parking space in North & South MLCP building is approximately INR 355 Crores.

With Regards

Yours Sincerely



Dr. Arun Verma  
Assistant Professor  
Deptt. Of Hospital Admin

**ALL INDIA INSTITUTE OF MEDICAL SCIENCES  
ENGINEERING SERVICES DEPARTMENT**

No.Engg/SE/Misc/ 2023-24/ 2140-45


Dated: 29.08.2023

**CIRCULAR**

**Sub: Dust Management in construction activities in AIIMS.**

**\*\*\***

This is in continuations to previous circulars regarding dust management in construction activities again it is requested that all construction activities with in AIIMS premises must be done as per prevailing rulings of NGT. Strict compliance is necessary. Individual concerned JE & AE will keep the checks. .

  
(Superintending Engineer)

Copy to:

1. Executive Engineer (C)-I
2. Executive Engineer (C)-II
3. Executive Engineer (C)-III
4. Executive Engineer (C)-IV
5. Executive Engineer (E)-I
6. Executive Engineer (E)-II

ALL INDIA INSTITUTE OF MEDICAL SCIENCES  
Ansari Nagar, New Delhi


Dated: 31.08.2023

**Subject: Action taken regarding biomedical and solid waste at AIIMS, New Delhi.**

Dear Sir

Reference subject cited above, it is to inform that Biomedical and Solid waste are being managed as per existing guidelines at AIIMS, New Delhi. The waste generated is being collected, segregated, stored, transported and disposed as per guidelines.

  
31/8/23  
Arvind Gajbhiye  
Sr. Sanitation Officer

  
31/8/23  
Dr. Abdul H Choudhary  
Associate Professor, Nodal Officer

**ALL INDIA INSTITUTE OF MEDICAL SCIENCES, NEW DELHI****Environment Management Plan**

The Hon'ble National Green Tribunal in its order dated 03/07/2023 in O.A. No. 202 of 2023- Shri Gaurav Sharma Vs Govt. of National Capital Territory of Delhi & Others noted that precautionary principle of environmental law requires anticipation of adverse impact on environment and mitigation measures to offset the same. This requires preparation of an appropriate environment management Plan covering all sources of pollution in and around the campus of AIIMS. This is part of right of citizens to clean environment and sustainable development Principle. This is also part of fundamental duty under article 51 A of the constitution and obligation of the State under article 48A.

Accordingly considering that Hospital complex being an environmentally sensitive area, an environment management plan for area outside and inside AIIMS has been chalked out duly considering the recommendations made by the Joint Committee.

Sources of pollution that have been considered for redressal includes vehicles, road dust, C&D waste etc. besides other issues of encroachment, need for green belt development etc.

**Scope of the Environment Management Plan**

The scope of work has been outlined on the basis of the recommendations of the Joint committee and directions of the Hon'ble National Green Tribunal.

***Environment Management Plan addresses the following aspects outside of AIIMS:***

1. Reduction in traffic congestion.
2. Remove of encroachments
3. Reduction of congestion at gates
4. Regulating traffic movement
5. Improvement in road conditions
6. Management of dust & control of other sources of pollution
7. Air quality monitoring and implementation of measures listed under GRAP

The action points/recommendations made by the joint committee covers all above aspects. Accordingly the recommendations have been adopted as EMP for area outside AIIMS.

## ALL INDIA INSTITUTE OF MEDICAL SCIENCES, NEW DELHI

## Environment Management Plan outside AIIMS

S. No.	Aspect	Issue	Short term measures	Long term measures	Concerned departments/ organizations
<b>A. TRAFFIC MANAGEMENT OUTSIDE AIIMS</b>					
1.	Traffic Congestion on high traffic volume roads-MG Road and Aurobindo Marg	1. Encroachments by hawkers, vendors, shops, etc. 2. Preferred use of Pedestrian crossing available in front of AIIMS by public over Foot over bridge and subway due to encroachment and lack of cleanliness	1. Removal of encroachments from MG Road and Aurobindo Marg in the stretch up to 500 meters from the periphery of the AIIMS campus. 2. Provision of permanent vending areas in few locations to prevent their spreading into entire area may be made by DDA and NDMC. 3. Subway and foot over bridge outside AIIMS to be free from all encroachment (including squatters). Delhi Traffic Police and AIIMS traffic committee to conduct random drives to promote use of foot over bridge or subway for crossing the busy road	1. Traffic circulation plan indicating vehicular movement, pedestrian crossings, and parking for an area up to 500 meters from the periphery of the AIIMS campus 2. NDMC shall select the AIIMS stretch to be part of the smart street-scaping project, so that the issue of encroachments and hawkers is permanently solved	Delhi Traffic Police, PWD, NDMC, AIIMS Traffic Committee and Delhi Police
2.		Increase in the number of Vehicles including taxis and auto rickshaws parked outside of AIIMS on Aurobindo marg stretch	Vehicles to be challaned regularly for unauthorised parking in and around AIIMS. Monitoring system to be introduced by concerned agency along with fixing accountability		Delhi Traffic Police
3.	Obstruction & Congestion at Gates	Parking of unauthorised vehicles	Regular challaning and towing of unauthorized vehicles parked around the campus. The roads outside AIIMS Gate Nos. 1,2,3 & 6 and area in between, till a distance of at least 500m, to be declared as "Zero Tolerance Zone" Monitoring system to be introduced by concerned agency along with fixing accountability	Traffic Police to Explore the feasibility of a dedicated ambulance corridor from South extension to Yusuf Sarai through a study with an expert institute/agency within 08 weeks to ensure faster access of emergency vehicles.	
4.		Ambulances are parked outside AIIMS gates on Aurobindo marg stretch which causes traffic congestion	Possibility of designating parking space for private ambulances outside Gate Bo. 2 in the service lane along the Ring Road or any other suitable place may be explored by Traffic Police, in consultation		Delhi Traffic Police

## ALL INDIA INSTITUTE OF MEDICAL SCIENCES, NEW DELHI

S. No.	Aspect	Issue	Short term measures	Long term measures	Concerned departments/ organizations
			with SPA/expert institute/agency within 04 weeks		
5.		Shifting of prepaid Booth of TSR situated outside Gate No. 1 of AIIMS	Traffic Police and NDMC to explore the possibility of shifting the prepaid Booth of TSR situated outside Gate No. 1 of AIIMS in the service lane near Gate No. 2 of AIIMS or other suitable location within 04 weeks.		Traffic Police, NDMC
6.	Slowing of Speed of Traffic	Slowing down of vehicles on ring road near Gate 2 due to encroachments and bus stop location	1. Removal of vendors, hawkers and other encroachments in a distance of 500m around Gate 2 2. Provision of permanent vending areas in few locations to prevent their spreading into entire area may be made by DDA and NDMC.	Transport Department in consultation with NDMC and traffic Police may explore the feasibility of Shifting of Bus stop within 04 weeks	Transport Department, Delhi Traffic Police, PWD, NDMC, AIIMS Traffic Committee and Delhi Police
7.		Slowing down of Vehicles along Yusuf Sarai and Gautam Nagar due to encroachments	Reorganization of Hawkers, vendors, small shops, etc. to designated spaces, removal of abutments into road right of way, especially the BSES transformer	Provision of permanent vending areas in few locations to prevent their spreading into entire area may be made by DDA and NDMC.	DDA and NDMC
8.	Road Condition	The service road from Gate No.2 to Aurobindo Marg is not in good condition and a lot of dust is accumulated. Road condition in certain stretches in Yusuf Sarai, Gautam Nagar and other surrounding areas also require maintenance	The service roads around AIIMS periphery and major roads in Yusuf Sarai, Gautam Nagar and surrounding residential areas (within 500m of AIIMS) need to be repaired and recarpeted to prevent built up of dust	Routine maintenance of road, footpaths, and other paved areas by PWD and NDMC.	PWD, NDMC
<b>B. ENCROACHMENTS ON RIGHT OF WAY</b>					
1.	On street parking	Almost all the roads in the surrounding areas had onstreet parking which included two wheelers, four wheelers and small and large trucks and buses in certain stretches	The RW As in the adjoining colonies to issue stickers to only allow residents to park. Designated parking areas to be identified for outsiders	Reorganization of peripheral parking to Permanent multilevel parking near Green park	Delhi Traffic Police, PWD, NDMC and AIIMS Traffic Committee and DDA
2.	Encroachme	Encroachment by		1. Smart streetscaping	Delhi Traffic

## ALL INDIA INSTITUTE OF MEDICAL SCIENCES, NEW DELHI

S. No.	Aspect	Issue	Short term measures	Long term measures	Concerned departments/ organizations
	nts (permanent)	permanent structure' such as shops, transformers, large trees which reduce the right of way		can be implemented for the entire stretch from junction of MG road and Aurobindo Marg up to Yusuf Sarai market. This would require accommodation, Pharma shops (approximately 60 in number) and other activities such as fruit shops, general merchants etc. 2. Alternate site should be identified for relocation for the encroachment in other areas.	Police, PWD, NDMC, DDA and Delhi Police
3.	Encroachments (temporary)	Encroachment by hawkers selling food, miscellaneous goods etc., and organizations distributing food mainly encroaching onto the footpaths		1. Removal and relocation for hawkers, small shops, etc. 2. NDMC to work on relocation plan for food distribution organizations at nearby government sites (DUSIB shelter) done at present outside AIIMS.	Delhi Traffic Police, PWD, NDMC, DDA and Delhi Police
<b>C. GREEN BELT/PLANTATION OUTSIDE AIIMS</b>					
1.	Green Belt outside AIIMS	No Green Belt presents around the AIIMS premises.	NDMC & Forest Department will work in coordination with AIIMS for development of green belt around the campus.		NDMC, Forest Department, AIIMS
<b>OTHER ISSUES</b>					
1.	Solid Waste management	Improper management of mobile dhalaos of 1-to- 1.5- ton capacity.	NDMC to ensure daily lifting of garbage so that there is no spillover on the roads.		NDMC
2.	Dust management at Construction sites	Many areas surrounding AIIMS have buildings being renovated and repaired and require dust control/management	Measures as per dust mitigation norms have to be followed		NDMC, DPCC




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*Environment Management Plan addresses the following aspects inside AIIMS:*

1. Plantations and development of Landscaping
2. Waste Management
3. Dust Management at Construction Sites and Road Dust
4. Control of Emissions from DG Sets
5. Device for monitoring Air quality index
6. Implementation of GRAP
7. Traffic Management inside AIIMS
8. Restriction on Walk-in hawkers and sellers inside AIIMS
9. HVAC with HEPA filters
10. Other initiatives

**1. Plantations and Landscaping**

- a. Vegetative cover in AIIMS is mainly composed of trees along the boundary, along roads with shrubs interspersed. Even though the requisite area under landscaping (30% of site) has been fulfilled, the area can still accommodate some trees in the open spaces and spaces released around boundary wall. AIIMS is already in process of planting 10,000 trees and ESD shall identify all such places in the campus, where plantations can be done. Appropriate places will be identified within the campus for the installation of potted plants. Climbers will be raised to prevent heating of surfaces. The boundary walls will have climbers planted along sections where the space is not available for raising trees.
- b. Feasibility of developing vertical gardens will be explored near Masjid Moth hostel buildings and other areas. The Comprehensive Landscape Development plan will be worked upon along with the existing master plan of AIIMS to address the greening of campus along with additional water harvesting, green roofs, etc.

**(Action: Aesthetics & Beautification Committee, Project Officer, Master Plan, AIIMS & ESD, AIIMS)**

**2. Waste Management**

- a. Bio-medical waste Management (BMW): BMW is being managed as per BMW Rule, 2016 that includes segregation, collection, storage, transfer and disposal.
- b. Solid waste Management is being managed as per Solid Waste Management Rules, 2016. Regular reporting is being done and uploaded on website in compliance with the said rules.

**(Action: Senior Sanitation Officer)**




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- c. Effluent and Sewage management: The effluent and sewage generated is being treated through 6 STPs and 4ETPs installed across campus.

(Action: ESD, AIIMS)

**3. Dust Management at Construction Sites and Road Dust**

- a. For buildings that are being constructed/renovated in AIIMS campus, measures for managing/controlling dust have to be ensured in accordance with dust mitigation norms.

(Action- ESD, AIIMS & Other concerned Agencies)

- b. Mechanized sweeping both outdoor and indoor is being carried out on regular basis.

(Action: Senior Sanitation Officer)

- c. Road condition will be maintained on regular basis

(Action: ESD, AIIMS)

4. **Control of Emissions from DG Sets:** The D.G sets in AIIMS comply with regulatory norms. The Retrofitted Emission Control Device (RECD) as per latest directions under Section 12 of the Commission for Air Quality Management in National Capital Region and Adjoining Areas. Act 2021 - Regulations for use of DG sets in NCR for DG sets above 125 KW to less than 800 KW is under process.

(Action-ESD, AIIMS)

5. **Device for monitoring Air quality index:** The device for monitoring air quality index in the AIIMS campus will be installed as per CPCB/DPCC guidelines.

(Action: ESD)

6. **Implementation of GRAP:** When Air quality index exceeds the prescribed level, actions listed under the GRAP will be implemented as per the directions of the CAQM.

(Action: ESD & Security)

**7. Traffic Management inside AIIMS:**

**a. Reducing Vehicular congestion at entry gates:**

- i. Traffic movement is being managed at entry & exit gates.
- ii. AIIMS will deploy a Quick response team (QRT) to ensure removal/towing of unauthorized vehicle parked within the campus.
- iii. Security is regularly patrolling and clearing all the vehicles parked at undesignated places in order to control the vehicular congestion across AIIMS.

(Action: Security & Traffic Committee, AIIMS)

**b. Parking of vehicles, taxis and auto rickshaws at designated places:**

The Security Department regularly clears all internal roads to avoid congestion by ensuring all vehicles are parked in designated parking areas only. Provisioning of Valet parking

**ALL INDIA INSTITUTE OF MEDICAL SCIENCES, NEW DELHI**

facility is being explored. AIIMS shall start Valet Parking on pilot basis in New RAK OPD, RPC and AIIMS emergency.

**(Action: Security & Traffic Committee, AIIMS)**

**c. Regulation of vehicular traffic entering AIIMS:**

- i. To regulate unauthorized entry of vehicles, the Security will allow vehicles with verified stickers only.
- ii. RFID enabled tags for in-house vehicles will be installed soon at various entry points.

**(Action: Security & Traffic Committee)**

**d. Nature of vehicles:**

- i. Procurement of 200 electric vehicles for transportation of staff and patients- AIIMS will procure 200 electric vehicles for transportation of staff and patients in a phased manner.

**(Action: Transport Committee)**

- ii. As a long term measure, AIIMS also plans to explore ban of all petrol and diesel vehicles within the campus in near future, except for emergency and patient transportation.

**(Action: Security & Traffic Committee)**

- e. Development of Multilevel Car Parking (MLCP):** Two multilevel car parkings near gate no 3 and 6 will be developed in the Master Plan of AIIMS, with a capacity to accommodate 880 vehicles

**(Action: Project Officer, Master plan, AIIMS)**

**i. Improvement of signage's for smooth traffic movement:**

Additional signage will be installed at strategic places in the campus. These signage's will be meaningful and with appropriate graphics to indicate the entry, exit, one way or two-way, parking location, shuttle service pick and drop off points and arrow to various departments etc. These will be placed at entrance gates such as "No Parking" signage near gate no 1, parking signage near gate no 3 and other strategic locations such as administrative building, between residential area and hospital complex.

**(Action: ESD/Traffic Committee AIIMS)**

**f. Providing shuttle service**

- i. AIIMS is in the process of extending the shuttle services to various major alighting points of public transport such as bus stops and metro stations.

**g. System of entry and exit of vehicles from designated gates:**

**ALL INDIA INSTITUTE OF MEDICAL SCIENCES, NEW DELHI**

- i. Feasibility may be explored for Gate No.1 of AIIMS to be exclusively used for entry on pilot basis
- ii. A graded plan for installation of boom barriers and progressive directional traffic will be developed.
- iii. Both the lanes of exit gate of gate no 2, are being opened during peak hours to avoid vehicular congestion.

**(Action: Security & Traffic Committee)**

**8. Restriction on Walk-in hawkers and sellers inside AIIMS:**

The Walk-In hawkers and sellers are prohibited inside the campus. The Security Department will strictly monitor and ensure that no hawkers and sellers enter the campus.

**(Action: Security, AIIMS)**

- 9. HVAC with HEPA filters:** Are installed at necessary places like Operation Theatres, ICUs, Wards, etc.

**10. Other initiatives**

In order to address the above issues some pilot studies/ actions were undertaken:

- a) Various meetings were held with concerned stakeholders for implementation and action taken along with uploading minutes of meeting on AIIMS website.
- b) Mobile air monitoring van was installed in the campus for two weeks by DPCC
- c) Meeting was held with Department of Environmental Planning and Transport Planning for development of Integrated plan for traffic management as per existing guidelines/standards
- d) Management of patient services & regulation of footfall of visitors and other attendants of patients:
  - i. AIIMS has already installed and implemented Queue Management Systems, is promoting e-Sanjeevani platform and tele-consultation for follow-up patients.
  - ii. The Slot-wise appointment and token systems have been implemented to reduce the peak of patient flow.
  - iii. AIIMS ensures strict adherence to one-patient one-attendant policy. However, considering the health condition of certain patients an exception has to be made on case-to-case basis.
- e) Squatting
  - i. AIIMS has a one-patient-one-attendant policy in place. There is no evidence/instances of open defecation.
  - ii. Waiting areas with public facilities have been created at multiple sites and the patients and attendants are encouraged to avail waiting area facilities.




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iii. The augmentation of existing capacity resting place/temp accommodation is in process.

**(Action-Security & ESD AIIMS)**

f) Installation of Pollution Mitigation System

Filter less technology (pulse radio wave frequency machines) to mitigate both ambient air pollution and fugitive emission is being explored for pilot run.

**(Action- ESD AIIMS)**



**ALL INDIA INSTITUTE OF MEDICAL SCIENCES  
ANSARI NAGAR, NEW DELHI – 110029**

**Dated: 25.07.23**

**MINUTES OF THE MEETING**

**Subject: Minutes of the Joint Committee Meeting in the matter of Gaurav Sharma Vs. GNCTD in O.A. No. 202/2023 conducted on 21<sup>st</sup> July 2023 at 03:00 pm in Director's Committee room, AIIMS, New Delhi: reg.**

A Joint committee meeting was convened as per directions of the Hon'ble National Green Tribunal (NGT) under the chairmanship of Director, AIIMS on 21<sup>st</sup> July 2023 at 03:00 pm in Director's Committee room, AIIMS, New Delhi.

The following officials attended the meeting:

1. Mr. Ankit Chauhan, DCP, South District, Delhi
2. Dr. Abdul Hakim Choudhary,  
Assoc. Prof, Hospital Administration, AIIMS, New Delhi
3. Dr. Nishant Sharma,  
Asst. Prof. Hospital Administration, AIIMS, New Delhi
4. Mr. Dharendra Singh, DCP, Traffic Police Southern range Delhi
5. Mr. Krishna Murari, ACP, Traffic South Delhi
6. Mr. Manoj Kumar Yadav, EE, SMDG, South, representative of DDA
7. Dr. Tilotma Jamwal, Duty Officer, AIIMS, New Delhi
8. Mr. Ankush Tiwani, representative of CPCB
9. Dr. Ajeeta Dayal Aggarwal, SEE, representative of DPCC
10. Mr. C.L Meena, Nodal Officer, Air pollution, representative of NDMC
11. Mr. Sandeep Kumar, TI, Haus khas
12. Mr. Bharat Lal, Insp. PS, Haus Khas

**The following officials could not attend the meeting**

1. Representative of PWD

At the outset, Chairman welcomed all the members and briefed about the agenda of the meeting. The Committee was apprised that the mandated meeting as desired by Hon'ble NGT before 15<sup>th</sup> July 2023 could not be conducted due to the circumstances prevailing in Delhi leading to unfortunate events and flood like situation across the Capital. All stakeholders had to divert their resources for management of the situation. Hence, adhering to the directives of Hon'ble NGT, eight-member joint committee meeting was held on 21<sup>st</sup> July 2023 at 3:00 pm in Director's Committee room. The following issues were deliberated:

1. **Environment Management plan (EMP)**: In pursuant to the Hon'ble NGT's order the committee has to prepare an appropriate 'Environmental management plan' covering all sources of pollution in and around the campus of AIIMS, New Delhi by 31<sup>st</sup> August. As hospital complex is an environmentally sensitive area,




an environment management plan is required in order to identify prohibited and regulated activities which further needs to be incorporated in the plan. Commissioner of Police and Director, AIIMS will act jointly as a nodal agency for monitoring compliance and dedicate funds for the same. The meeting shall be held before 31<sup>st</sup> August as directed by Hon'ble NGT and the exact date shall be communicated shortly. AIIMS shall draft a tentative EMP in lines with the existing guidelines with the help of DPCC/CPCB and School of Planning & Architecture if required. Accordingly, MOM may be placed on the website of AIIMS.

**(Action: AIIMS, CPCB, DPCC & SPA)**

2. **AQI monitoring & Graded Response Action Plan (GRAP):** It was discussed that devices for monitoring Air quality index in and around the AIIMS campus will be installed. It was informed by CPCB that a network of four ambient air quality monitoring stations exist within a periphery of 2-4 kms of AIIMS and a total of 50 ambient air quality monitoring stations in Delhi, which is meeting the CPCB population based criteria. It was informed by DPCC representative that DPCC is going to monitor Air Quality in and around AIIMS through "Mobile Air Quality monitoring Station" (portable van).

It was directed that Ambient air quality in and around the AIIMS campus be monitored and as and when it exceeds the laid down parameters within 500 meters of the boundaries of AIIMS, regulatory measures be taken in the light of "Graded Response Action Plan" (GRAP). AIIMS along with all the stakeholders shall ensure adherence to GRAP and align its activities accordingly.

**(Action: DPCC, AIIMS & All concerned)**

***Traffic management outside AIIMS:***

**1. Traffic congestion on high volume roads- MG road and Aurobindo road:**

- a. **Encroachments by hawkers, vendors, shops, etc:** It was informed by NDMC representative that Hawkers have been removed and subsequently compliance to be ensured in coordination with the local police who agreed to extend the necessary support. Currently there is no provision of providing permanent vending areas, however, feasibility may be explored in near future by NDMC.

**(Action: Delhi police, NDMC)**

- b. **Non-utilization of public Foot over bridge and subway due to encroachment and lack of cleanliness:** The members were apprised that foot over bridge and subway is not safe for pedestrians as numerous snatching incidents took and over the years it has become a hub for beggars and alleged drug peddlers leading to all kinds of mischievous

activities. In addition to it, the members were updated that the area needs a thorough cleaning and regular maintenance by NDMC with a provision to improve lighting in the area. NDMC along with Delhi Police to take random drives and do patrolling of the area in order to ensure that no such miscreants are accessing the bridge. NDMC shall select various stretches in the vicinity of AIIMS to be part of the smart street - scaping project, so that the issue of encroachments and hawkers is permanently taken care of.

(Action: NDMC & Delhi Police)

- c. Increase in the number of Vehicles including taxis and auto rickshaws parked outside of AIIMS on Aurobindo-marg stretch: Vehicles to be challaned regularly for unauthorized parking around AIIMS. Monitoring to be ensured by Delhi Traffic police and feasibility for scaping to be explored.

(Action: Delhi Traffic Police & DDA)

## 2. Obstruction & Congestion at Gates:

- a. Parking of unauthorized vehicles: Regular challaning and towing of unauthorized vehicles parked around the campus. The roads outside AIIMS Gate Nos. 1,2,3 & 6 and area in between, till a distance of at least 500m, to be declared as "**Zero Tolerance Zone**". Monitoring to be done by Delhi Traffic police. Along with this Delhi Traffic Police to explore the feasibility of a dedicated ambulance corridor from South extension to Yusuf Sarai in order to ensure faster access of emergency vehicles. Feasibility of parking space in MCD multilevel car parking at Green Park which is currently under utilized.

(Action: Delhi Traffic Police & MCD)

- b. Ambulances are parked outside AIIMS gates on Aurobindo-marg stretch which causes traffic congestion: As discussed in the meeting, possibility of designated parking space for private ambulances outside Gate no. 2 in the service lane along the Ring Road is currently not feasible. It was apprised that MCD multilevel car parking at Green Park is being underutilized with approx. 30% capacity, possibility of utilizing the building for Ambulance Parking may be explored by Delhi Traffic Police, in consultation with MCD.

(Action: Delhi Traffic Police & MCD)

- c. No system of entry and exit of vehicles from designated gates: It was informed that the entry/exit gates are manned by security personnel. However, there is a scope to improve signages which will be undertaken by AIIMS. Feasibility may be explored for Gate No.1 of AIIMS to be exclusively used for entry as a pilot study.



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Traffic Police and NDMC to explore the possibility of shifting the prepaid Booth of TSR situated outside Gate No. 1 of AIIMS a suitable location at the earliest.

(Action: AIIMS Traffic Committee & NDMC)

### 3. Slowing of Speed of Traffic:

Slowing down of vehicles on ring road near Gate 2 due to encroachments and bus stop location. Removal of vendors, hawkers and other encroachments in a distance of 500m around Gate 2. Delhi Traffic police has already written to Transport Department to explore feasibility of relocating bus stop.

(Action: NDMC, Delhi Traffic Police,  
AIIMS Traffic Committee and  
Delhi Police)

### 4. Road Condition:

The service roads around AIIMS periphery especially from Gate no. 2 to Aurobindo Marg and major roads in Yusuf Sarai, Gautam Nagar and surrounding residential areas (within 500m of AIIMS) need to be repaired and regularly maintained by PWD and NDMC/MCD.

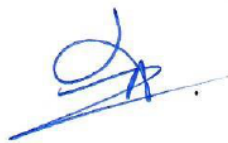
(Action: PWD, NDMC & MCD)

### *Traffic management inside AIIMS:*

#### 1. Vehicular Congestion:

- a. Vehicular congestion at entry gates of AIIMS: AIIMS to deploy Quick response team (QRT) for ensuring removal/towing of unauthorized vehicle parked within the campus. Unauthorized parked vehicles outside the entry/exit gates will be taken care by Delhi Traffic police. AIIMS to ban all petrol and diesel vehicles within the campus in near future, except for emergency and patient transportation. AIIMS further plans on to providing Valet parking facility. In order to avoid criss crossing within the campus, AIIMS is in the process of placing chains between bollards to ensure streamlining of pedestrian traffic movement. In most of the places, it has already been done.

(Action: AIIMS & Delhi Traffic police)



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- b. Parking of vehicles, taxis and auto rickshaws at undesignated places inside AIIMS: The Security Department to regularly clear all internal roads to avoid congestion by ensuring all vehicles are parked in designated parking areas only. AIIMS is already in process of procuring 200 electric vehicles for transportation of staff and patients. Further, to reorganize peripheral parking, the master plan of AIIMS, has a designated multilevel parking facility near Gate No. 3 and 6, each with a capacity to accommodate 1000 vehicles. Further, QRT will monitor unauthorized parking within the campus through regular patrolling.

(Action: AIIMS)

- c. Increase in the number of vehicular traffic entering AIIMS: Security to allow only those vehicles inside the campus that have stickers verified and issued by AIIMS Security Department. AIIMS also provides shuttle service through electric vehicles across the campus and is in process of extending the shuttle services to various major alighting points of public transport such as bus stops and metro stations.

(Action: AIIMS)

## 2. Signages:

AIIMS to put up additional signage's with appropriate graphics indicating Entry, Exit, One way or two way, Parking location, Arrows to various Departments, Shuttle services pickup and Drop off points with time chart, Public conveniences, etc. wherever required. The signage's are to be put up with immediate effect at the entrance gate and at other strategic locations such as administration building, between residential area and hospital complex.

(Action: ESD/Traffic Committee AIIMS)

## *Encroachment in Right of Way:*

### 1. On street parking:

It has been found that the certain roads in the surrounding area of AIIMS have on-street parking leading to encroachment. MCD to contact RWAs in the adjoining colonies to issue stickers so that only residents are allowed to park. Delhi Traffic police to ensure traffic movement in the service lane from Gate 6 to 2 to be exclusively utilized by AIIMS shuttle services.

(Action: MCD & Delhi Traffic Police)



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## 2. Encroachments (permanent):

Smart street scaping can be implemented for the entire stretch from junction of MG road and Aurobindo Marg up to Yusuf Sarai market.

(Action: NDMC, Delhi Police & DDA)

## 3. Encroachment (Temporary):

- a. Encroachment onto the foot paths: As decided, Street-scaping to be done around AIIMS. To figure out an alternate site for distribution of food since it tends to create traffic congestion further generating large amount of waste which is dumped outside AIIMS. NDMC to work on relocation plan for food distribution organizations.

(Action: NDMC & Delhi Police)

- b. Walk-in hawkers and sellers inside AIIMS: The Security Department ensures that no hawkers and sellers enter the campus and continue monitoring the same.

(Action: AIIMS Security)

## *Green Belt/ Plantation*

### 1. Green Belt inside AIIMS:

Vegetative cover in AIIMS is mainly composed of trees along the boundary, along roads with shrubs interspersed. Even though the requisite area under landscaping (30% of site) has been fulfilled the area can still accommodate some trees in the open spaces and spaces released around boundary wall. AIIMS is already in process of planting 10,000 trees. Climbers can be raised to prevent heating of surfaces. The boundary wall can have climbers planted along sections where the space is not available for raising trees. In addition to this, cycle track is under construction across AIIMS campus and as of now 450 cycles have been donated through CSR to AIIMS. Director, AIIMS assured the members that all efforts are being made to make AIIMS, Delhi a Green campus. A comprehensive Landscape Development Plan needs to be prepared for the campus to address greening of campus along with water harvesting green roofs etc.

(Action: ESD, AIIMS)

## 2. Green Belt outside AIIMS:

In order to enhance Green Belt around the AIIMS premises, NDMC & Forest Department to work in coordination with AIIMS for development of green belt around the campus.

(Action: NDMC, Forest Department & AIIMS)

### Others:

#### 1. Solid Waste management:

NDMC to ensure daily lifting of garbage so that there is no spillover on the roads.

(Action: NDMC)

#### 2. Dust management at Construction sites:

For buildings that are being renovated in and around the AIIMS campus, measures for managing/controlling dust have to ensure in accordance with dust mitigation norms.

(Action: NDMC, DPCC & ESD, AIIMS)

#### 3. Increase in the Footfall of relatives and attendants of patients:

AIIMS has already installed and implemented Queue Management Systems, promoting e-Sanjeevani platform and tele-consultation for follow-up patients. The Slot-wise appointment and token systems are being given to reduce the peak patient flow. AIIMS ensures strict adherence to one-patient one-attendant policy. However, considering the health condition of certain patients an exception has to be made on case to case basis.

(Action: AIIMS)


#### 4. Open Squatting:

It was informed that open squatting is not prevalent within AIIMS. However, this is a menace in the subway and foot over bridge. As discussed NDMC has to beautify and ensure these areas are optimally used by general public.

(Action: AIIMS)

The meeting ended with vote of thanks to the Chair.

This issue with the approval of the Chairperson

  
28/7/23  
Dr. Abdul Hakim Choudhary  
Assoc. Prof. Hosp Admn.

**Distribution:** As above and all concerned officials.

**Copy to:** Prof. I/C, CF, with a request to kindly upload the copy of minutes of the meeting on AIIMS website in compliance to the orders of Hon'ble NGT.

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ALL INDIA INSTITUTE OF MEDICAL SCIENCES  
ANSARI NAGAR, NEW DELHI - 110029

Dated: 10.08.2023

MINUTES OF THE MEETING

Subject: Meeting in the matter of Gaurav Sharma vs. GNCTD in O.A. No. 202/2023 conducted on 3<sup>rd</sup> August, 2023 at 11:00am in Director's Committee room, AIIMS, New Delhi: reg.

A meeting was convened in the matter of Gaurav Sharma VS GNCTD in O.A No 202/2023 regarding implementation of recommendations of the Joint Committee as per directions of the Hon'ble National Green Tribunal (NGT) under the chairmanship of Director, AIIMS on 3<sup>rd</sup> August, 2023 at 11:00 am in Director's Committee room, AIIMS, New Delhi.

The following officials attended the meeting:

1. Prof. S.S Kale, Chairman, Security & Traffic Committee
2. Prof. V.K Iyer, Chairman, Traffic Monitoring Committee
3. Prof. R.K. Yadav, Chairman Aesthetics & Beautification
4. Dr. Abdul Hakim Choudhary, Associate Prof, Hosp. Admin
5. Dr. Nishant Sharma, Asst. Prof, Hosp. Admin
6. Dr. Pallavi Shukla, Duty Officer
7. Sh. Jeetendra Kumar Saxena, SE
8. Sh. Devender Kumar, EE (Civil)
9. Sh. Dinesh Kumar, EE (Elect)
10. Sh. J.S Chandel, Security Officer
11. Sh. Arvind Gajbhiye, Sr. Sanitation Officer
12. Sh. Naresh Kumar Yadav, Fire Officer

The following members could not attend the meeting:

1. Prof, Sanjeev Lalwani, Medical Superintendent, AIIMS
2. Prof, Rakesh Kumar, Chairman Sanitation & Swachhta Committee
3. Prof, Anant Mohan, Chairman Transport Committee
4. Dr. Anoop Daga, Member Secretary, CSR
5. Dr. Angel Rajan Singh, Faculty I/C Procurement

At the outset, The Chairman welcomed all the members and briefed about the agenda of the meeting. The following issues were deliberated in the meeting:

1. **Environment Management plan (EMP)**: In pursuant to the Hon'ble NGT's order the committee was asked to prepare an appropriate 'Environmental management plan' covering all sources of pollution in and around the campus of AIIMS, New Delhi by 31<sup>st</sup> August. As hospital complex is an environmentally sensitive area, an Environment Management plan is required to identify prohibited and regulated activities which further needs to be incorporated in the plan. It was apprised to the members that the Environment Management plan is being prepared in lines with the existing guidelines with the help of DPCC/CPCB and School of Planning & Architecture. The Chairman desired that in addition to Dr. Abdul Hakim Choudhary, Dr. Vivek Dixit, Scientist-D, Dept. of Orthopedics may be nominated as Nodal Officers for the EMP.

(Action: Nodal officer, AIIMS, in consultation with SPA)

2. **AQI monitoring & Graded Response Action Plan (GRAP)**: It was informed by CPCB in the previous meeting that a network of four ambient air quality monitoring stations exist within a periphery of 2-4 Kms of AIIMS and at present there are 50 ambient air quality monitoring stations in Delhi, which is meeting the CPCB population-based criteria. It was informed to the members that DPCC is monitoring the Air Quality in and around AIIMS through Mobile Air Quality Monitoring station (portable van) on pilot basis for 2 weeks, one week each near Gate no 1 and Masjid Moth campus. It was further apprised to the members that AIIMS shall install Air Quality Monitoring devices on its campus.

(Action- Dr. Harshal Salve, Additional Professor, CCM)

Regarding, Graded Response Action Plan (GRAP), it shall be activated when it exceeds the laid down parameters within 500 meters of the boundaries of AIIMS.

(Action: CAQM)

3. **Traffic Management inside AIIMS-**

- a) **Vehicular congestion at entry gates of AIIMS**: It was apprised to the members that traffic movement is being managed at entry & exit gates. However, in order to further streamline the movement, AIIMS shall deploy a Quick response team (QRT) to ensure removal/towing of unauthorized vehicle parked within the campus. The Chairperson, Traffic Management Committee suggested that the security must do regular patrolling and clear all the vehicles parked at undesignated places in order to control the vehicular congestion across AIIMS.

(Action: Security & Traffic Committee, AIIMS)

- b) **Parking of vehicles, taxis and auto rickshaws at undesignated places inside AIIMS**: It was apprised to the members that the Security Department shall regularly clear all internal roads to avoid congestion by ensuring all vehicles are parked in designated

parking areas only. It was discussed that AIIMS need to have provisioning of Valet parking facility. In this regard, the Chairman of the Traffic Management Committee informed the members that AIIMS shall start Valet Parking on pilot basis in New RAK OPD, RPC and AIIMS emergency.

(Action: Security & Traffic Committee, AIIMS)

- a. **Increase in the number of vehicular traffic entering AIIMS:** The Security to allow only those vehicles inside the campus that has stickers verified and issued by AIIMS Security Department. The Chairperson, Traffic Management Committee informed that RFID enabled tags for in-house vehicles will be installed soon at various entry points. AIIMS is in the process of extending the shuttle services to various major alighting points of public transport such as bus stops and metro stations.

(Action- Chairman, Traffic Management Committee)

- i) **Procurement of 200 electric vehicles for transportation of staff and patients-**AIIMS will procure 200 electric vehicles for transportation of staff and patients in a phased manner. The Chairperson directed that the process for procurement of these electric vehicles must be initiated immediately.

(Action- Chairman, Transport Committee)

- ii) **Multi-level car parking near gate no 3 and 6-** It was suggested that reorganization of peripheral parking needs to be done with the Master Plan of AIIMS, as it has a designated multilevel parking facility near Gate No. 3 and 6, each with a capacity to accommodate 1000 vehicles.

(Action- Project Officer, Master plan, AIIMS)

- b. **Slowing of speed of traffic in the Campus:**

The Joint Committee report mentioned that at some places slowing down of speed of vehicles was noticed in and around the AIIMS campus. In order to overcome with that, it was appraised that additional signages are required at various places in the campus. These signages should be meaningful and with appropriate graphics to indicate the entry, exit, one way or two-way, parking location, shuttle service pick and drop off points and arrow to various departments etc. These can be placed at entrance gates such as "No Parking" signage near gate no 1, parking signage near gate no 3 and other strategic locations such as administrative building, between residential area and hospital complex. It was suggested that the signages should be installed in consultation with the School of Planning and Architecture. It was also discussed that the road condition needs to be maintained on regular basis by ESD.

(Action: ESD/Traffic Committee AIIMS)

4. **Green Belt inside AIIMS:**

Vegetative cover in AIIMS is mainly composed of trees along the boundary, along roads with shrubs interspersed. Even though the requisite area under landscaping (30% of site) has been fulfilled, the area can still accommodate some trees in the open spaces and spaces released around boundary wall. AIIMS is already in process of planting 10, 000 trees and ESD shall identify all such places in the campus, where trees can be developed. It was further discussed in the meeting that appropriate places can be identified within the campus for the installation of potted plants. It was also suggested by the Joint Committee that Climbers should be raised to prevent heating of surfaces. The boundary wall can have climbers planted along sections where the space is not available for raising trees. It was further suggested that feasibility of developing vertical gardens must be explored near Masjid Moth hostel buildings and other feasible areas. The Comprehensive Landscape Development plan should be worked upon along with the existing master plan of AIIMS to address the greening of campus along with water harvesting, green roofs etc.

(Action: Chairman, Aesthetics & Beautification Committee, Project Officer, Master Plan & ESD, AIIMS)

5. **No system of entry and exit from vehicles from designated gates:**

It was informed that the entry/exit gates are manned by security personnel. However, there is a scope to improve signage's which will be undertaken by AIIMS. Feasibility may be explored for Gate No.1 of AIIMS to be exclusively used for entry on pilot basis as suggested by the Joint Committee. The Chairman, Traffic Management Committee suggested that a graded plan for installation of boom barriers and progressive directional traffic needs to be developed. It was also suggested that both the lanes of exit gate of gate no 2, must be opened during peak hours to avoid vehicular congestion.

(Action: Security & Traffic Committee)

6. **Road Condition:**

It was discussed in the meeting that roads inside the AIIMS campus need to be repaired and regularly maintained by ESD.

(Action- ESD, AIIMS)

7. **Green Belt outside AIIMS:**

In order to enhance Green Belt around the AIIMS premises, NDMC & Forest Department to work in coordination with AIIMS for development of green belt around the campus.

(Action: ESD, AIIMS)

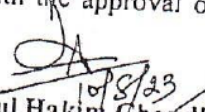
8. Dust Management at Construction Sites:  
For buildings that are being constructed/renovated in and around AIIMS campus, measures for managing/controlling dust have to be ensured in accordance with dust mitigation norms.  
(Action- ESD, AIIMS & Other concerned Agencies)

9. Increase in the Footfall of relatives and attendants of patients:  
AIIMS has already installed and implemented Queue Management Systems, promoting e-Sanjeevani platform and tele-consultation for follow-up patients. The Slot-wise appointment and token systems are being given to reduce the peak patient flow. AIIMS ensures strict adherence to one-patient one-attendant policy. However, considering the health condition of certain patients an exception has to be made on case-to-case basis.  
(Action: M.S, AIIMS)

10. Monitoring compliance of the orders of Hon'ble NGT around periphery of AIIMS:  
The Chairperson, Security & Traffic Committee informed that regular rounds are being taken along the periphery of AIIMS. It was decided to apprise the 8 members Committee regarding non-compliance in scheduled monthly meetings if any. The Security department must share the findings & evidence with the Nodal Officer before the monthly meeting of the eight-member committee.  
(Action-Security Officer, AIIMS)

11. Installation of Pollution mitigation System: It was discussed that recently Realm Environmental Services LLP approached AIIMS for demonstration of filter-less technology (pulse radio wave frequency machines) which is indigenous product developed to mitigate both ambient air pollution and fugitive emission. It was decided that ESD to arrange demonstration meeting at the earliest, accordingly decision for installation on pilot basis to be taken.  
(Action-ESD, AIIMS)

The meeting ended with vote of thanks to the Chair. This issues with the approval of the Chairperson.

  
10/8/23  
Dr. Abdul Hakim Choudhary  
Assoc. Prof. Hosp. Admn.  
(Nodal Officer)

Distribution: As above and all concerned officials.

Copy to: Prof. Incharge, CF, with a request to kindly upload the copy of Minutes of the meeting on AIIMS website in compliance to the orders of Hon'ble National Green Tribunal (NGT).

  
10/8/23

ALL INDIA INSTITUTE OF MEDICAL SCIENCES  
ANSARI NAGAR, NEW DELHI – 110029

Dated: 30.08.2023

MINUTES OF THE MEETING

**Subject: Joint Committee Meeting (Hybrid Mode) in the matter of Gaurav Sharma Vs. GNCTD in O.A. No. 202/2023 conducted on 29<sup>th</sup> August, 2023 at 3:00 pm in Ramalingaswamy Board Room, AIIMS, New Delhi: reg.**

A Joint Committee meeting was convened in the matter of Gaurav Sharma VS GNCTD in O.A No 202/2023 regarding implementation of recommendations of the Joint Committee as per directions of the Hon'ble National Green Tribunal (NGT) under the chairmanship of Director, AIIMS on 29<sup>th</sup> August, 2023 at 3:00 pm in Ramalingaswamy Board Room, AIIMS, New Delhi.

The following officials attended the meeting:

**a) Joint Committee Members or Representatives:**

1. Mr. Krishna Murari, ACP, Traffic
2. Mr. Harish Chander, ACP, Hauz Khas, Delhi Police
3. Mr. Sandeep Kumar, Traffic Police, Hauz Khas
4. Mr. Shiv Darshan, SHO, Hauz Khas, Delhi Police
5. Mr. Ankush Tewari, Scientist, CPCB
6. Mr. Manoj Yadav, Representative of DDA
7. Mr. Mukesh, Representative of PWD
8. Mr. C. L. Meena, Nodal Officer, NDMC
9. Mr. Sajjan Singh, Sub Nodal Officer, NDMC

**b) Members from AIIMS:**

1. Prof. V. K. Iyer, Chairman, Traffic Monitoring Committee
2. Prof. R. K. Yadav, Chairman Aesthetics & Beautification
3. Dr. Abdul Hakim Choudhary, Associate Prof, Hosp. Admin
4. Dr. Vivek Dixit, Scientist, Nodal Officer
5. Dr. Pallavi Shukla, Duty Officer
6. Sh. J. S. Chandel, Security Officer
7. Sh. Pradeep Kumar, EE (Elect)
8. Sh. Devender Kumar, EE (Civil)
9. Sh. Surender Pal, Sanitation Officer
10. Sh. Naresh Kumar Yadav, Fire Officer

**c) Special Invitee: (attended through online mode)**

1. Prof. Meenakshi Dhote, Head, Environmental Planning, SPA
2. Prof. Sewa Ram, Dept. of Transport Planning, SPA
3. Prof. Parag Anand, Dept of Transport Planning, SPA

*J*

OK  
*[Signature]*  
31/08/2023

At the outset, the Chairman welcomed all the members of the committee and briefed about the purpose of the meeting.

The following points were discussed & decisions taken:

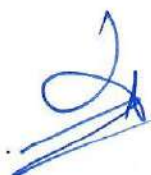
1. **Report Submission to Hon'ble NGT-** It was informed by the Nodal Officer, that an e-mail was received regarding immediate submission of compliance report as per the directions of the Hon'ble NGT which was shared with all the concerned stakeholders. As per the directions of the NGT, it was informed that AIIMS & DCP are the two nodal agencies for coordination & compliance. Further it was informed that the report of AIIMS will be submitted through the Director, AIIMS; whereas the compliance report for the areas outside of AIIMS will be submitted by the DCP with a copy to AIIMS.

**(Action- All concerned)**

2. **Environment Management Plan (EMP)-** It was informed by the Nodal Officer that a draft of the EMP was shared with all the concerned stakeholders including CPCB, DPCC & SPA through e-mail with a request to provide their inputs or suggestions. The inputs received were incorporated in the plan. The proposed EMP was discussed in detail and the members agreed that all the requisite domains/points were covered in the plan. It was also informed to all the concerned stakeholders to prepare the budgetary requirement for any additional items/equipment/vehicle if any, along with the timeline for the same.

**(Action- All concerned)**

3. **Integrated Plan for Traffic Management at AIIMS-** In continuation with previous deliberations and in view of the major findings in the survey by School of Planning & Architecture, there is an immediate need to address traffic congestion not just within but outside of AIIMS as well. For achieving desired results, an Integrated Plan for Traffic Management at AIIMS based on the existing guidelines & standards was discussed in detail with the Transport planning department of SPA that would include the circulation, smooth traffic flow pattern, parking, pick up & drop area, signages at various places, markings and the provisions for the emergency services. Prof. Sewa Ram (Transport Planning Department, SPA) informed that for the smooth traffic flow in the area outside of AIIMS, Transport Planning Department, SPA is already providing the requisite consultation. The Committee members requested the Transport Planning Department, SPA to prepare an Integrated Plan for Traffic Management for both inside and outside of AIIMS along with the budgetary requirement and timeline for a holistic solution to the problem.

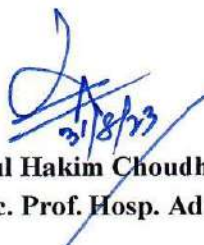


**(Action- ESD & Security, AIIMS to coordinate with Transport Planning Department of SPA)**

It was further discussed that all the activities which have budgetary requirement shall be submitted along with the timeline at the earliest by the concerned stakeholders so that the EMP could be uploaded on AIIMS website and the action taken compliance report would be submitted by 31<sup>st</sup> August to the Hon'ble NGT.

The meeting ended with the Vote of Thanks to the Chair.

This issues with the approval of the Chairman.

  
**Dr. Abdul Hakim Choudhary**  
**Assoc. Prof. Hosp. Admn.**

**Distribution:** As above and all concerned officials.

**Copy to:** Prof. I/C, CF, with a request to kindly upload the copy of minutes of the meeting on AIIMS website in compliance to the orders of Hon'ble NGT.